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this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12,08 hrs.

PREVENTION OF CORRUPTION BILL.*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIP, CHIDAMBRAM): Sir, I beg to move for leave to introduce a Bill to consolidate and amend the law relating to the prevention of corruption and for matters connected therewith.

MR SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to the prevention of corruption and for matter connected therewith."

The motion was adopted.

SHRI P. CHIDAMBARAM: Sir, I introduce the Bill.

[Translation]

MATIERS UNDER RULE 377

(i) Need to streamline the family welfare policy to the country.

Mr. Speaker, Sir, a number of defects have come up in the family welfare programmes presently being implemented in the country and the common man has not been able to participate in it at the required speed. Several complaints are being received against the concerned officers from various places about the targets being achieved by them forcibly. So, it is necessary that separate family welfare policies should be framed for educated people, labourers and unemplo-

yed people. Similarly, there should be separate family welfare programmes for government employees, tax payers, and businessman. The study of family welfare programme should be made compulsory at the post-graduate level.

(ii) Need to take measures for development of tourism in Vidisha and Raisen districts of Madhya Pradesh.

SHRI PRATAP BHANU SHARMA (Vldisha): Mr. Speaker, Sir, there are a number of historically important ancient tourist spots in Vidisha-Raisen Parliamentary constituency, These should be developed in a planned way by the India Tourism Development Corporation. Mainly, the caves of Sanchi and Udaigiri, the magnificent temples of Bhojpur, Udaipur and Gyaraspur and 15 to 20 thousand year o'd stone paintings of Bhimvatika are the Centres of special attraction for the home and foreign tourists even today.

All these tourism places are situated around Bhopal but due to non-availability of full information to tourists and inadequate transport facilities, the tourist traffic has not grown as per expectations. Therefore, I would request the Central Government to formulate a scheme on priority basis for the development of these important tourist centres situated in the districts of Vidisha and Raisen in Madhya The scheme should include Pradesh. expansion of means of communications, construction of Pucca roads and houses and provision of catering facilities and setting up of Tourist Guide and Assistance Centres at Bhopal, Sanchi and Vidisha.

(fii) Need to sanction pending irrigation projects of Bhandara district of Maharashtra.

SHRI KESHAORAO PARDHI (Bhandara): Mr. Speaker, Sir the Department of Forests, Government of India, has laid down the ceiling for the forest land at 33 per cent. We have more than 65 per cent of forest land in the districts of Bhandara, Garchiroli, Chandrapur in Maharashtra. But in spite of this, considerable delay is being caused in

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